GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO.4295 TO BE ANSWERED ON 13TH DECEMBER, 2019

BAN ON CHEWING GUM

4295. SHRI E.T. MOHAMMED BASHEER:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has taken note of wide usage of chewing gum and such materials by the students on the campuses, if so, the details thereof;
- (b) whether the Government proposes to impose a total ban on the said products; and
- (c) if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

(a) to (c): Food Safety and Standards Authority of India (FSSAI) has informed that it has prescribed standards for chewing gum and bubble gum in sub-regulation 2.7.3 of Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011. Further, there is no proposal in FSSAI to ban these products in campuses or otherwise